## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:4470 ANSWERED ON:30.08.2011 STATE NODAL AGENCIES FOR FPI Antony Shri Anto

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there are several State Nodal Agencies (SNAs) for food processing industries in the country including Kerala;
- (b) if so, the details thereof, State-wise;
- (c) the major responsibilities of the SNAs;
- (d) whether the SNAs have been provided any grant for the last three years; and
- (e) if so, the details thereof, year wise and State-wise?

## **Answer**

## THE MINISTER OF STAE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a) to (c): Yes, Sir, The details of State Nodal Agencies is given at Annexure-I. In order to coordinate and monitor various activities pertaining to food processing sector, the SNAs are granted financial assistance by way of Grants-in- aid by this Ministry to meet the cost of basic infrastructure and recurring cost of providing services for implementation of Plan Schemes of this Ministry under the Scheme of Strengthening of Institutions. Detailed Role of SNA is given below:
- # Provide suggestions/ Actions Plans to the Ministry for the promotion of food processing industries in the State concerning, their status, constraints faced, area specific developmental action, suggestions for infrastructures development for food processing industries such as for cold storages, strengthening of food testing labs, need for human resource development, organization of workshops, conferences, exhibitions, and other promotional activites; Addressing constraints faced by farmers, linking farm produce to markets, organizing farmers awareness campaigns; etc.
- # Functions as the focal points for public interface in the respective States for the Ministry of Food Processing Industries
- # Visit FPI units in the States as and when required and inform the Ministry regarding their functioning and suggestions for improvements.
- # Provide assistance to Banks, as may be required, in the verification, inspection of units which apply for grant under the Decentralized Scheme for Technology Up-gradation/ Modernization/ Establishment of Food Processing Industries.
- # Prepare Project Report for Training cum sensitization programmes for progressive farmers and prospective entreprenerures.
- # Act as a facilitator for establishing food-processing industries in the State.
- # Get the infrastructural gaps identified in the supply chain from the farm level to the Retail/ Processing Industry & prepare proposals to fill the gaps.
- (d) & (e): Earlier the State Nodal Agencies were being given Recurring Grants-in-aid amounting to Rs. 5.00 lakhs per year and Non-recurring Grants-in-aid amounting to Rs. 5.00 lakhs during a 5 years period. Recently this Ministry vide order dated the 18th July, 2011 has increased the grants-in-aid as under: -

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(i) Recurring Grants-in-aid to Rs. 10.00 lakhs in 2
SNAs of State installments of Rs. 5.00
lakhs per Financial
year.
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(ii) Recurring Grants-in-aid to Rs. 5.00 lakhs per SNAs of UTs. Financial year (iii) Non-recurring grants-in-aid Rs. 1.00 lakh per to SNAs of States  $\slash$  UTs. Financial year.

A Statement indicating the Grants-in-aid released to SNAs of States/UTs is enclosed as Annexure-II.